

Name of the Corporate Debtor: ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED ; Date of Commencement of CIRP: 10-03-2022; List of Creditors as on: 02-03-2023; Name of IP: Rajesh Ramnani; Process Number: 1; Last 5 digit of registration number: 13187

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	355	1556486414	355	1217479354	24.55		0	339007060	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3734041606	1	3734041606	75.30		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	16	2612654	15	2126729	0.04		0	485925	Annexure 6
7	Operational creditors (Government Dues)	3	2076572	3	2076572	0.04				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	331242148.92	3	2903912	0.06			328338236.92	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		382	5626459394.92	377	4958628173	100.00		0	667831221.92000 01	